

RÉSUMÉ OF WORK DONE BY LOK SABHA

FIFTH LOK SABHA—THIRD SESSION

(15th November to 23rd December, 1971)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1972

P R E F A C E

This publication contains a brief résumé of work done by Lok Sabha during the Third Session of Fifth Lok Sabha, 1971.

NEW DELHI ;
January 21, 1972.

S. L. SHAKDHER,
Secretary.

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(iii)

**RESUME' OF WORK DONE BY LOK SABHA DURING
THE THIRD SESSION OF FIFTH LOK SABHA
NOVEMBER-DECEMBER, 1971**

1. DURATION OF SESSION

Date of commencement	. . .	. 15th November, 1971
Date of adjournment <i>sine die</i>	. . .	. 23rd December, 1971
Date of prorogation	. . .	. 25th December, 1971
Number of days of sittings	. . .	. 31
Number of hours of *sittings	. . .	. 156 hours and 20 minutes

*From 6-12-71 to 23-12-71 (during emergency on account of Pakistani aggression on India), the sittings of Lok Sabha were held from 10 A.M. to 1 P.M. and Question Hour and Calling Attention matters were dispensed with.

2. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments moved	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Bill, 1971.	(Earlier session—11-8-71)	..	15-11-71 (Consideration and passing)	H.M. 1 27	37	..	Passed
2.	The Taxation Laws (Amendment) Bill, 1971.	(Earlier session—12-8-71)	..	15-11-71 16-11-71 17-11-71 (Consideration and passing) 10-12-71 (Motion for extension of time for presentation of the Report of Select Committee)	2 07	13	1	An amendment for reference to the Bill to a Select Committee with instructions to report by 15-12-71 was adopted on 17-11-1971. On 10-12-71, a motion for extension of time for presentation of the Report of the Select Committee upto the last day of the first week of the Budget session (1972) was adopted.

3	The Central Sales Tax (Amendment) Bill, 1971	(Earlier session—5-8-71)	..	18-11-71 (Motion for extension of time for presentation of the Report of Select Committee)	0-01	..	Motion for extension of time for the presentation of the Report of the Select Committee upto the last day of the first week of the Budget session (1971), adopted.
4	The Forward Contracts (Regulation) Amendment Bill, 1971.	18-11-71	..	22-11-71 (Consideration and passing).	1-15	1	..
5	The Continuance of Incidence of Adversely Bill, 1971.	18-11-71	—	25-11-71 (Consideration and passing).	1-30	1	Passed
6	The Industrial Disputes (Amendment) Bill, 1971.	—	22-11-71	26-11-71 (Consideration and passing).	1-58	1	Passed
7	The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Bill, 1971.	22-11-71	..	20-12-71 (Consideration and passing).	0-28	..	Passed
8	The Small Coins (Offences) Bill, 1971.	22-11-71	..	24-11-71 (Consideration and passing).	1-44	9	1 Passed as amended.
@9	The Tax on Postal Articles Bill, 1971.	22-11-71	..	25-11-71 (Consideration and passing).	0-24	6	.. Passed
%10	The Railway Passenger Fares Bill, 1971.	22-11-71	..	25-11-71 (Consideration and passing).	0-10 1-16	3	.. Passed

@ Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Tax on Postal Articles Ordinance, 1971.

% Motion for Consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Railway Passenger Fares Ordinance, 1971.

1	2	3	4	5	6	7	8	9
					H. M.			
*11	The Inland Air Travel Tax Bill, 1971.	23-11-71	..	25-11-71 (Consideration and passing).	1-08	..	..	Passed
12	The Uttar Pradesh Cantonments (Control of Rent and Eviction) (Repeal) Bill, 1971, as passed by Rajya Sabha.	..	23-11-71	18-12-71 (Consideration and passing).	0-18	..	..	Passed
13	The Arms (Amendment) Bill, 1971, as passed by Rajya Sabha.	..	23-11-71	2-12-71 (Consideration and passing).	0-43	..	..	Passed
*14	The Stamp and Excise Duties (Amendment) Bill, 1971	23-11-71	..	25-11-71 26-11-71 (Consideration and passing).	0-22 1-35	7	..	Passed
15	The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1971.	24-11-71	..	20-12-71 (Consideration and passing).	0-39	9	..	Passed
16	The Diplomatic Relations (Vienna Convention) Bill, 1971.	25-11-71	..	20-12-71 (Consideration and passing).	0-13	4	1	An amendment for reference of the Bill to a Select Committee with instructions to report by the last day of the first week of next session was adopted.
17	The Air Corporations (Amendment) Bill, 1971, as passed by Rajya Sabha.	..	26-11-71	2-12-71 3-12-71 (Consideration and passing).	1-33	5	..	Passed

18	The Jayanti Shipping Company (Acquisition of Shares) Bill, 1971.	26-11-71	..	3-12-71 4-12-71 (Consideration and passing)	0-59	..	Passed
19	The Visva-Bharati (Amendment) Bill, 1971.	26-11-71	..	29-11-71 (Consideration and passing)	0-26	1	1 Passed as amended.
20	The Prevention of Insults to National Honour Bill, 1971.	(Earlier session 24-5-71)	29-11-71	20-12-71 (Consideration of amendment made by Rajya Sabha)	0-01		Amendment made by Rajya Sabha on 24th November, 1971 agreed to by Lok Sabha.
21	The Manipur (Hill Areas) District Councils Bill, 1971.	29-11-71		8-12-71 9-12-71 (Consideration and passing).	2-33	14	2 Passed as amended.
22	The Contempt of Courts Bill, 1971. as passed by Rajya Sabha.	..	30-11-71	20-12-71 (Consideration and passing).	1-19	2	.. Passed
23	The Constitution (Twenty-fifth Amendment) Bill, 1971.	(Earlier session—28-7-71)	..	30-11-71 1-12-71 (Consideration and passing).	11-35	59	1 Passed as amended.
24	The Constitution (Twenty-sixth Amendment) Bill, 1971.	(Earlier session—9-8-71)	..	2-12-71 (Consideration and passing).	3-49	8	.. Passed
25	The Defence of India Bill, 1971.	4-12-71	—	4-12-71 (Consideration and passing).	3-24	22	.. Passed

*Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Ireland Air Travel Tax Ordinance, 1971.

**Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Stamp and Excise Duties (Amendment) Ordinance, 1971.

1	2	3	4	5	6	7	8	9
26.	The Asian Refractories Limited (Acquisition of Undertaking) Bill, 1971.	6-12-71	..	9-12-71 10-12-71 (Consideration and passing)	1-10	..	8	Passed
27.	The Coking Coal Mines (Emergency Provisions) Bill, 1971.	6-12-71	..	10-12-71 13-12-71 (Consideration and passing)	2-40	13	8	Passed as amended.
28.	The Emergency Risks (Goods Insurance) Bill, 1971.	8-12-71	..	8-12-71 (Consideration and passing)	1-09	3	2	Passed as amended.
29.	The Emergency Risks (Under- takings) Insurance Bill, 1971.	8-12-71	..	8-12-71 (Consideration and passing)	0-15	2		Passed
30.	The North-Eastern Areas (Re- organisation) Bill, 1971.	9-12-71	..	14-12-71 15-12-71 (Consideration and passing)	2-22	26	5	Passed as amended.
31.	The Appropriation (Railways) No. 3 Bill, 1971.	9-12-71	..	9-12-71 (Consideration and passing)	1-06	..	..	Passed.
32.	The Payment of Gratuity Bill, 1971.	10-12-71	..	21-12-71 (Motion for refer- ence to a Select Committee)	0-14	80	..	Motion for refer- ence of the Bill to a Select Committee with instructions to report by the last day of the first week of the next session adopted.

33.	The Industries (Development and Regulation) Amendment Bill, 1971.	10-12-71	..	15-12-71 16-12-71 (Consideration and passing)	3-36	73	3	Passed as amended
*34.	The Delhi Road Transport Laws (Amendment) Bill, 1971.	10-12-71	..	17-12-71 ¹⁸ (Consideration and passing)	1-19	..	..	Passed
35.	The Appropriation (No. 4) Bill, 1971.	14-12-71	..	14-12-71 ¹⁹ (Consideration and passing)	0-03	..	..	Passed
36.	The Punjab Appropriation (No. 2) Bill, 1971.	14-12-71	..	14-12-71 ²⁰ (Consideration and passing)	0-01	..	..	Passed
37.	The Companies (Surcharge on Income-tax) Bill, 1971.	15-12-71	..	16-12-71 ²¹ (Consideration and passing)	0-19	1	..	Passed
38.	The Personal Injuries (Emergency Provisions) Amendment Bill, 1971.	15-12-71	..	16-12-71 ²² (Consideration and passing)	0-06	2	..	Passed
39.	The Personal Injuries (Compensation, Insurance) Amendment Bill, 1971.	15-12-71	..	16-12-71 ²³ (Consideration and passing)	0-03	2	..	Passed
40.	The Indian Tariff (Amendment) Bill, 1971.	15-12-71	..	16-12-71 ²⁴ (Consideration and passing)	0-27	..	..	Passed
41.	The Naval and Aircraft Prize Bill, 1971.	15-12-71	..	15-12-71 ²⁵ (Consideration and passing)	0-34	..	..	Passed
42.	The Essential Commodities (Amendment) Bill, 1971, as passed by Rajya Sabha.	..	17-12-71	18-12-71 ²⁶ (Consideration and passing)	0-33	..	..	Passed

*Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Delhi Road Transport Laws (Amendment) Ordinance, 1971.

1	2	3	4	5	6	7	8	9
43.	The Union Territories Taxation Laws (Amendment) Bill, 1971.	17-12-71	—	18-12-71 (Consideration and passing)	0-25	..	..	Passed
44.	The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1971.	20-12-71	—	—	—	6	..	Pending
45.	The Newspapers (Price Control) Bill, 1971.	20-12-71	—	21-12-71 (Consideration and passing)	1-42	1	..	Passed
46.	The Aircraft (Amendment) Bill, 1971.	21-12-71	—	—	—	..	..	Pending
*47.	The Supreme Court Judges (Conditions of Service) Amendment Bill, 1971.	21-12-71	—	22-12-71 (Consideration and passing)	0-59	..	..	Passed
*48.	The High Court Judges (Conditions of Service) Amendment Bill, 1971.	21-12-71	—	22-12-71 (Consideration and passing)	}			
49.	The Constitution (Twenty-seventh Amendment) Bill, 1971.	21-12-71	—	21-12-71 (Consideration and passing)	1-16	6	..	Passed
50.	The Government of Union Territories (Amendment) Bill, 1971.	21-12-71	—	21-12-71 (Consideration and passing)	0-48	1	..	Passed
51.	The Companies (Amendment) Bill, 1971.	21-12-71	—	21-12-71 (Consideration and passing)	0-19	1	..	Passed

		22-12-71	22-12-71 (Consideration and passing)	2-10	2	Passed as amended
52.	The Delhi Sikh Gurdwaras Bill, 1971.	22-12-71	—			
53.	The Constitution (Twenty- eighth Amendment) Bill, 1971.	22-12-71	—	0-50	11	Pending
54.	The North-Eastern Council Bill, 1971.	22-12-71	—	1-47	...	Passed

Summary

1.	Bills pending at the end of the last session	.	.	.	.	6
2.	Bills introduced	.	.	.	.	42
3.	Bills passed by Rajya Sabha and laid on the Table	.	.	.	.	6
4.	Bills returned by Rajya Sabha with amendments and laid on the Table	.	.	.	.	1
5.	Bills passed	.	.	.	.	47
6.	Bills referred to Select Committee	.	.	.	.	3
7.	Bills referred to Joint Committee	.	.	.	.	Nil
8.	Bills withdrawn	.	.	.	.	Nil
9.	Bills pending at the end of the session <i>vide</i> para No. 507 of Bn. Pt. II dated 7-1-72	.	.	.	.	8

*Motions for Consideration of these two Bills were discussed together.

(ii) Private Members' Bills

S. No.	Title of Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments Tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. Ms.			
1.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of Seventh Schedule</i>) by Shri Jagannathrao Joshi.	19-11-71	—	—	—	..	..	Pending
2.	The National Rifle Training Scheme Bill, 1971 by Shri S. C. Samanta.	19-11-71	—	—	—	..	..	Pending
3.	The Political Sufferers Aid Bill, 1971 by Shri S. C. Samanta.	19-11-71	—	—	—	..	..	Pending
4.	The Payment of Wages (Amendment) Bill, 1971 (<i>Amendment of sections 1, 15, etc.</i>) by Shri S. C. Samanta.	19-11-71	—	—	—	..	..	Pending
5.	The Hoarding and Profiteering Prevention Bill, 1971 by Shri S. C. Samanta.	19-11-71	—	—	—	..	..	Pending
6.	The Constitution (Amendment) Bill, 1971 (<i>Insertion of new article 15A</i>) by Shri C. K. Chandrasekhar.	19-11-71	—	—	—	..	..	Pending

7. The Prevention of Political Defection Bill, 1971 by Shri Mallikarjun	19-11-71	—	—	—	..	..	Pending
8. The Constitution (Amendment) Bill, 1971 (<i>Amendment of articles 15 and 16</i>) by Shri S. M. Siddappa.	19-11-71	—	—	—	..	..	Pending
9. The Industrial Disputes (Amendment) Bill, 1971 (<i>Amendment of section 2 and omission of section 9B, etc.</i>) by Shri Dhiren Bhattacharya.	19-11-71	—	—	—	..	..	Pending
10. The Constitution (Amendment) Bill, 1971 (<i>Insertion of new article 141A</i>) by Shri D. K. Panda.	19-11-71	—	—	—	..	..	Pending
11. The Payment of Bonus (Amendment) Bill, 1971 (<i>Amendment of sections 2, 10, etc.</i>) by Shri Madhu Dandavate.	19-11-71	—	—	—	..	..	Pending
12. The Constitution (Amendment) Bill, 1971 (<i>Insertion of new article 16A</i>) by Dr. Karni Singh.	(Earlier Session—2-4-71)	—	(Earlier Session—5-8-71) 19-11-71 (Further consideration)	1-15 (Excluding 28 minutes already taken during Second Session)	1	—	Motion for consideration was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution on 19-11-71.

1	2	3	4	5	6	7	8	9
				19-11-71 3-12-71 (Consideration)	1-25	1	..	Motion for consideration was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution on 3-12-71.
13.	The Constitution (Amendment) Bill, 1971 (<i>Substitution of article 370</i>) by Shri Atal Bihari Vajpayee.	(Earlier Session—9-7-71)	—					
14.	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 51</i>) by Shri C. K. Chandra-ppan.	—	—	3-12-71 (Motion for leave to introduce the Bill)	0-4	..	..	Motion for introduction negative.
15.	The Rajasthan Development Board Bill, 1971 by Rajmata Krishna Kumari Jodhpur.	—	—	3-12-71 (Motion for leave to introduce the Bill)	0-2	..	..	Motion for introduction negative.
16.	The Constitution (Amendment) Bill, 1971 (<i>Substitution of article 368</i>) by Shri C. Chittibabu.	3-12-71	—	—	—	..	..	Pending
17.	The Crop Insurance Corporation Bill, 1971 by Shri C. Chittibabu.	3-12-71	—	—	—	..	..	Pending
18.	The Judges (Prohibition of bearing in certain cases) Bill, 1971 by Shri Shibban Lal Saksena.	3-12-71	—	—	—	..	..	Pending
19.	The Freedom Fighters (Appreciation of Services) Bill, 1971 by Shri Shibban Lal Saksena.	(Earlier Session—23-7-71)	—	3-12-71 17-12-71 (Consideration)	3-07	17	..	Discussion on the motion for consideration not concluded. Pending.

20. The Union Territories Secondary Education Bill, 1971 by Shri Samar Guha.	17-12-71	—	—	..	..	Pending
21. The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 74 and insertion of new articles 74A, 74B, etc.</i>) by Shri Fatehsingh Gachwad.	17-12-71	—	—	..	..	Pending
22. The Code of Criminal Procedure (Amendment) Bill, 1971 (<i>Insertion of new sections 250A, 250B etc.</i>) by Shri Amar Nath Chawla.	—	—	17-12-71 (Motion for leave to introduce the Bill)	0—1	..	In view of the assurance given by the Minister of State in the Ministry of Home Affairs in the House, the Member-in-charge did not move the motion for leave to introduce the Bill.

Summary

1. Bills pending at the end of the last session .		59
2. Bills introduced .		16
3. Motion for consideration negatived .		2
4. Motion for introduction negatived .		2
5. Motion for introduction not moved .		1
6. Part-discussed .		1
7. Bills pending at the end of the session <i>vide</i> para No. 508 of Bulletin-Part II dated 7-1-72 .		73

3. *CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister Date of Statement	Time taken
1	2	3	4	5
1	Concentration of Pakistani forces, their shelling on Indian borders and violation of Indian air space by Pakistani aircraft.	Shri S.M. Banerjee	Shri Jagjivan Ram (H.M. 54) 15-11-1971	
2	Price rise and its effect on fixed and lower income groups.	Shri Atal Bihari Vajpayee	Shri K.R. Ganesh 16-11-1971	1-10
3	Blowing up of a wagon in Punjab and damage caused to road and rail links in West Bengal, Assam and Tripura.	Shri Devinder Singh Garcha	Shri Vidya Charan Shukla 17-11-1971	0-27
4	Transport problem in Delhi, consequent unrest among students and hijacking of buses by them.	Shri Vikram Mahajan	Shri Om Mehta 18-11-1971	0-37
5	Eviction notices served on Central Govt. employees in Kanpur living in houses constructed under Industrial Housing Scheme.	Shri S.M. Banerjee	Shri I.K. Gujral 22-11-1971	C-24
6	Attack by followers of the Divine Light Mission on the office of the Times of India on 18th November, 1971.	Shri Shashi Shri Shashi Bhushan	Shri Krishna Chandra Pant 23-11-1971	C-50
7	The difficulties faced by sugar factories and cane growers owing to cane price having been fixed by Government at a level lower than recovery price.	Shri Narsingh Narain Pandey	Prof. Sher Singh 24-11-1971	C-30

*On account of the emergency created by Pakistani aggression on India Calling Attention matters were dispensed with from 6-12-71 till the end of the session.

1	2	3	4	5
8	Supreme Court judgment regarding fixation of car prices.]	Shri Shankar Dayal Singh	Shri Mohdul Haque Chaudhuri 26-11-1971	C-58
9	Killing of 14 Santhals and injuries to others by land owners in Purnea, Bihar on 22-11-1971.	Shri Nawal Kishore Sharma	Shri Krishna Chandra Pant 29-11-1971	C-40
10	Killing of six political prisoners outside Alipore Central Jail, West Bengal on 26-11-1971.	Shri H. N. Mukerjee	Shri Krishna Chandra Pant 30-11-1971	1-C0
11	Piling up of stocks of raw jute with the peasants of Bihar.]	Shri Bibhuti Mishra	Shri Lalit Narayan Mishra 1-12-1971	C-12
12	Lathi charge on workers of Mysore Cements Ltd., Mysore.	Shri K. Lakkappa	Shri Krishna Chandra Pant 2-12-1971	C-17
13	Decision of the U.S. Government to suspend arms supplies to India.	Shri Piloo Mody	Sardar Swarnar Singh 3-12-1971	C-20

4. DIVISIONS

Number of Divisions held

29

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion		Time taken
(i) Railway Budget				H M
Supplementary Demands for Grants in respect of the Budget (Railways) for 1971-72	3-12-71	7-12-71 8-12-71	} Discussion and voting on Supplementary Demands for Grants (Railways).	2 51
(ii) General Budget				
Supplementary Demands for Grants in respect of the Budget (General) for 1971-72.	6-12-71	14-12-71	Discussion and voting on Supplementary Demands for Grants (General).	1 00
(iii) Budget in respect of the State of Punjab				
Supplementary Demands for Grants in respect of the State of Punjab for 1971-72.	6-12-71	14-12-71	Discussion and voting on Supplementary Demands for Grants (Punjab).	1 46

6. MOTIONS

(i) Motion of No-Confidence in the Council of Ministers

Brief Subject	Under rule	Member	Date on which brought before the House	Whether Leave was granted by the House	Date of discussion	Time taken	Decision of the House	Remarks
No-confidence in the Council Ministers.	198	Shri Samar Guha	15-11-1971	*	..	..	..	*The notice was withdrawn on the floor of the House.

(ii) Motions under Rules 191 and 342

Sl. No.	Brief subject	Under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry concerned	Remarks
1	2	3	4	5	6	7	8
1.	Failure of the Delhi Police to prevent violence and assault on Congress (O) President and some M.P.s. on 13th and 14th November, 1971 at 7, Jantar Mantar Road, New Delhi.	191	Shri Morarji R. Desai	16-11-71	H M 4-26	Home Affairs	Negated
2.	Eleventh Report of the Commissioner for Linguistic Minorities for the period 1st July, 1968 to 30th June, 1969.	342	Shri Ram Niwas Virdha	17-11-71 18-11-71	2-24	Home Affairs	..

1	2	3	4	5	6	7	8
					H. M. 4-15	Home Affairs	Negated
3.	Deteriorating law and order situation in West Bengal and role therein of a section of the police, C.R.P., official machinery and anti-social elements.	191	Shri Jyotirmoy Bosu	17-11-71			
4.	Annual Report of the U.G.C. for the year 1969-70.	342	Prof S. Nurul Hossain	19-11-71 22-11-71	4-17	Education and Social Welfare.	...
5.	Situation arising out of the recent cyclone in Orissa.	342	Shri Baijnath Kureel	23-11-71	3-40	Irrigation and Power	Substitute motion moved by Shri Chin-tamani Panigrahi adopted.

(III) Motion for Modification of Statutory Rules and Regulations

Sl. No.	Brief Subject	Name of Member	Date on which moved/discussed	Time taken	Ministry/Department concerned	Remarks
1.	Modification of the Prevention of Food Adulteration (Second Amendment) Rules, 1971.	Shri N. K. P. Salve	20. 12. 71	H M 0 16	Health and Family Planning	Negated

(iv) Motions under Rule 388 for suspension of rule

Sl. No.	Brief Subject	Member	Date on which motion moved	Time taken	Remarks
1	2	3	4	5	6
1	Suspension of the proviso to Rule 66 in its application to motions for taking into consideration and passing of the Emergency Risks (Undertaking) Insurance Bill, 1971.	Shri Y.B. Chavan	8-12-71	H. M.	
2	Suspension of the proviso to Rule 66 in its application to motions for taking into consideration and passing of Personal Injuries (Compensation Insurance) Amendment Bill, 1971, in as much as it is dependent upon the Personal Injuries (Emergency Provisions) Amendment Bill, 1971.	Shri Balgovind Verma	16-12-71	— 01	
3	Suspension of the proviso to Rule 66 in its application to the motion for consideration and passing of the Constitution (Twenty-seventh Amendment) Bill, 1971 in as much as it is dependent upon the North Eastern Areas (Reorganisation) Bill, 1971.	Shri Krishna Chandra Pant	21-12-71		
4	Suspension of the proviso to Rule 66 in its application to the motion for consideration and passing of the Government of Union Territories (Amendment) Bill, 1971 in as much as it is dependent upon the North Eastern Areas (Reorganisation) Bill, 1971 and the Constitution (Twenty-seventh Amendment) Bill, 1971.	Shri Krishna Chandra Pant	21-12-71		
5	Suspension of the proviso to Rule 66 in its application to the motions for taking into consi-	Shri Krishna Chandra Pant	22-12-71	.. 07	

1	2	3	4	5	6
	deration and passing of the North-Eastern Council Bill, 1971 in as much as it is dependent upon the North-Eastern Areas (Reorganisation) Bill, 1971, the Constitution (Twenty-seventh Amendment) Bill, 1971 and the Government of Union Territories (Amendment) Bill, 1971.				

7. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1	C. Subramaniam	Krishnagiri	Tamil Nadu	English (Oath)	15-11-71
2	Shri Mohanraj Kalingarayar	Pollachi	Tamil Nadu	English (Affirmation)	19-11-71

8. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	Shri K. Madhava Menon, Member of Constituent Assembly.	1-9-71	15-11-71	H. M.	
2	Shri Hafiz Mohammad Ghasanfarulla, Member of Central Legislative Assembly.	12-9-71	15-11-71		
3	D. Syed Mamud, Member of Second Lok Sabha	28-9-71	15-11-71		
4	Shri P.T. Punnoose, Member of Second Lok Sabha.	1-10-71	15-11-71		
5	Shri K. Kelappan, Member of First Lok Sabha.	7-10-71	15-11-71		
6	Shri Mahendra Majhi, Member of Fourth Lok Sabha.	9-10-71	15-11-71	0-35	
7	Shri Yashpal Singh, Member of Fourth Lok Sabha.	3-10-71	15-11-71		
8	Shri Rajendra Kohar, Member of Third Lok Sabha.	4-11-71	29-11-71		
9	Shri G.M. Sadiq, Chief Minister of Jammu and Kashmir.	12-12-71	13-12-71	0-03	
10	Shri Bhagwandin Misra, Member of the Second Lok Sabha.	9-12-71	13-12-71		

9. PAPERS LAID ON THE TABLE

(i) By Government	622
(ii) By Private Members	3

10. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of Member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken
1.	Question of privilege in respect of an article published in <i>Nao Bhavat Times</i> , Delhi, in its issue dated 6-8-1971, allegedly casting reflections on Shri B. P. Maurya, M.P.	Shri B.P. Maurya	10-8-1971 (second session) 22-11-71	The Matter was raised by Shri B.P. Maurya, M.P., in the House on 10-8-1971. On 22-11-1971, the Speaker informed the House that the Editor of the Newspaper has tendered an apology to the Member and the House and had also published his own and the writer's apology in the newspaper. In view of that the House closed the matter.	H. M. 0-05 (excluding 7 minutes taken during the second session).
2.	Question of privilege against the Gujarat S.R.P. for abusing Shri Saradish Roy, M.P., and interfering with his movement on 9-11-1971 at Kashipur village (West Bengal).	Shri Saradish Roy	17-11-71 22-12-71 23-12-71	The matter was raised in the House by Shri Saradish Roy on 17-11-1971, under Rule 377. On the 23rd December, 1971, the Speaker ruled that no question of breach of privilege was involved in the matter.	0-12
3.	Question of privilege against the Dy. S.P. and Inspector of police, Muktsar, District Ferozepur, for allegedly molesting and misbehaving with Shri Bhan Singh Bhaura, M.P.	Shri Bhan Singh Bhaura.	17-11-71 23-12-71	The matter was raised in the House by Shri Bhan Singh Bhaura on 17-11-1971, under Rule 377. On the 23rd December, 1971 the Speaker ruled that no question of breach of privilege was involved in the matter.	0-08

II. *QUESTIONS

(i) Starred

Number of Questions put down in Question Lists upto 3-12-1971	447
Number of Questions orally answered	137

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished upto 3-12-71	2765
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(iii) Short Notice

Number of Questions put down in Question List	1
Number of Questions orally answered	**Nil

(iv) Half-an-Hour Discussions arising out of Answers to Questions

Brief Subject	Name of Member who raised Discussion	Date	Ministry/Department
Power crises in West Bengal,	Sh. Jyotirmoy Bosu	24-11-71	Irrigation and Power

*On account of the emergency created by Pakistani aggression on India, the Question Hour was dispensed with from 6-12-71 till the end of the session.

**Short Notice Question was not put by the Members on 22-12-1971' instead a discussion under rule 193 was held on 23rd December, 1971 on request from the Members.

12. RESOLUTIONS
(1) Government Resolution

Sl. No.	Brief subject	Name of Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
				H. M.		
1	Approval of the recommendations contained in the Interim Report of the Committee appointed to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance <i>vis-a-vis</i> the General Finance, presented to Parliament on 7th December, 1971.	Shri K. Hanumanthaiya	16-12-71	0 42	Railways	Adopted

(11) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Approval of the continuance in force of the Proclamation dated the 27th March, 1971 in respect of Mysore, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 25th November, 1971.	Article 356	Shri Krishna Chandra Pant	18-11-71	1 57	Home Affairs	Adopted

					H. M. O 16	Home Affairs	Adopted
2	Approval of the Notification of the Government of India in the Ministry of Home Affairs declaring West Bengal Fire Service to be an essential service.	Section 2(2) of the Essential Services Maintenance Act, 1968.	Shri Krishna Chandra Pant	18-11-71			
*3	Disapproval of the Railway Passenger Fares Ordinance, 1971 (Ordinance No. 17 of 1971).	Article 123	Shri Atal Bihari Vajpayee	24-11-71 25-11-71	2 03	Finance	Negative
*4	Disapproval of the Tax on Postal Articles Ordinance, 1971 (Ordinance No. 18 of 1971).	Article 123	Dr. Laxminarayan Pandeya	25-11-71	1 00	Finance	Negative
*5	Disapproval of the Inland Air Travel Tax Ordinance, 1971 (Ordinance No. 19 of 1971).	Article 123	Shri P. K. Deo	25-11-71	0 46	Finance	Negative
*6	Disapproval of the Stamp and Excise Duties (Amendment) Ordinance, 1971 (Ordinance No. 16 of 1971).	Article 123	Shri Jagannath-rao Joshi	25-11-71 26-11-71	1 29	Finance	Negative
7	Approval of the Proclamation of Emergency issued under article 352 of the Constitution by the President on the 3rd December, 1971.	Article 352	Shrimati Indira Gandhi	4-12-71	1 15	Home Affairs	Adopted unanimously.
8.	Approval of the continuance in force of the Proclamation dated the 13th May, 1971, in respect of Gujarat, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 21st December, 1971.	Article 356	Shri F. H. Mohsin	4-12-71	0 28	Home Affairs	Adopted
9.	Approval of the continuance in force of the Proclamation dated the 15th June, 1971, in respect of Punjab, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 5th February, 1972.	Article 356	Shri F. H. Mohsin	4-12-71	0 34	Home Affairs	Adopted

10	Approval of the continuance in force of the Proclamation dated the 29th June, 1971, in respect of West Bengal, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 26th January, 1972.	Shri F. H. Mohsin	4-12-71 6-12-71 7-12-71	2 05	Home Affairs	Adopted
@11.	Disapproval of the Delhi Road Transport Laws (Amendment) Ordinance, 1971 (Ordinance No. 21 of 1971).	Dr. Laxminarayan Pandeya	17-12-71	1 18	Shipping and Transport	Negated
12	Approval to the proposal of the Government of the State of Punjab to fix the sum of rupees fifty crores as the maximum amount which the Punjab State Electricity Board may at any time have on loan.	Shri K. R. Ganesh	18-12-71	0 03	Finance	Adopted
13	Approval of the Notification of the Government of Mysore, Agriculture and Forest Department to be issued in exercise of the powers conferred by section 3 of the Cotton Transport Act, 1923.	Shri Annasahib P. Shinde	22-12-71	0 01	Agriculture	Adopted

* Discussed together with the motion for consideration of the Railway Passenger Fares Bill, 1971.

** Discussed together with the motion for consideration of the Tax on Postal Articles Bill, 1971.

† Discussed together with the motion for consideration of the Inland Air Travel Tax Bill, 1971.

‡ Discussed together with the motion for consideration of the Stamp and Excise Duties (Amendment) Bill, 1971.

@ Discussed together with the motion for consideration of the Delhi Road Transport Laws (Amendment) Bill, 1971.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
H. M.						
1	Taking over of closed industrial units as public enterprises	Shri Gadadhar Saha	30-7-71 (Second Ses- sion) 26.11.71	0 20 (Excluding time taken during 2nd session.)	Industrial Develop- ment	Negative
2	All-round rise in prices of Com- modities.	Shri Jyotirmoy Bosu	26-11-71 10-12-71	2 26	Finance	Negative
3	Unemployment	Shri Bibhuti Mishra	10-12-71	0 53	Labour and Rehabilitation	Discussion not concluded

13. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Names of Members who raised discussions	Date of discussion	Time taken	Ministry concerned
1	Statement made by the Minister of Agriculture on 13-12-1971 regarding Sugar Policy.	Shri Narsingh Narain Pandey	23-12-71	H M 1 41	Agriculture
2	Statement made by the Minister of State for Home Affairs on 29-11-71 regarding the reported killing of 14 Santhals and injuries to 36 Santhals by land owners in Purnea District of Bihar on 22-11-1971.	Shri Kartik Oraon	23-12-71	2 57	Home Affairs

14. SPEAKER/DEPUTY SPEAKER

(i) Announcements

Sl. No.	Subject	Date
1	Change in time of sittings of the House and dispensing with the Question Hour and Calling Attention matters with effect from 6-12-71 till the end of the session	4-12-71
2	Sitting of the House on Saturday, the 18th December, 1971 from 2 P.M. to 4 P.M. and meeting of Members of Parliament in the Central Hall at 4 P.M. on that day to felicitate the Prime Minister	17-12-71
3	Disposal of three Government Bills on the 21st December, 1971	20-12-71
4	Fixation of sitting of the House on 23-12-71	21-12-71

(ii) Address by the Speaker

Subject	Date
Valedictory address at the end of the session <i>inter alia</i> thanking all the Members for the great sense of patriotism and unity shown during the emergency and congratulating the Leaders of the Opposition, Prime Minister, the Armed Forces, the Jawans and the Mukti Bahini and the public for the role played by them in the hour of crisis	23-12-71

15. STATEMENTS BY MINISTERS

(i) *Suo-moto* statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M.
1	Portfolio of Shri Siddhartha Shankar Ray, Minister of Education.	Smt. Indira Gandhi	15-11-71	0-03
2	Tour abroad.	Smt. Indira Gandhi	15-11-71	0-10
3	Government business for the week commencing the 22nd November, 1971.	Shri B. Shankar-nand	19-11-71	0-09
4	Declaration of Emergency in Pakistan.	Smt. Indira Gandhi	24-11-71	0-06
5	Increase in the price of several newspapers in excess of Excise Duty recently levied.	Smt. Nandini Satpathy	24-11-71	0-20

1	2	3	4	5
				H. M.
*6	Condition of Refugees from Bangla Desh in Camps in Meghalaya.	Shri R.K. Khadilkar	25-11-71	0-01
*7	Government business for the week commencing the 29th November, 1971.	Shri Raj Bahadur	26-11-71	0-01
*8	Completion of the roof of Steel Melting Shop of the Rourkela Steel Plant.	Shri. S. Mohan Kumaramangalam	29-11-71	0-03
*9	Submission of three Interim Reports by the National Commission on Agriculture.	Prof. Sher Singh	29-11-71	0-01
*10	Derailment of Puri-Howrah Express between Retang and Bhubaneswar stations of South Eastern Railway on 28-11-71.	Shri K. Hanumanthaiya	30-11-71	0-01
*11	Condition of the plant and machinery for production of Cars in the Hindustan Motors, factory at Uttarpara and the book value thereof.	Shri Moinul Haque Choudhury	3-12-71	..
12	Government business for the week commencing the 6th December, 1971.	Shri Raj Bahadur	3-12-71	0-06
13	Present situation arising out of Pakistani aggression on India.	Smt. Indira Gandhi	4-12-71	0-05
14	Latest position with regard to the attacks by Pakistan on India.	Shri Jagjivan Ram	4-12-71	0-08
15	Grant of recognition by the Government of India to the GANA PRAJA TANTRI BANGLA DESH.	Smt. Indira Gandhi	6-12-71	0-27
16	Latest position with regard to the Pakistani aggression on India.	Shri Jagjivan Ram	7-12-71	0-10
17	Kerosene Oil.	Shri Prakashchand B. Sethi	9-12-71	0-05
18	Latest position with regard to the Pakistani aggression on India.	Shri Jagjivan Ram	9-12-71	0-12
19	Government business for the week commencing the 13th December, 1971.	Shri Raj Bahadur	10-12-71	0-04
20	Crash of an Indian Airlines aircraft on 9-12-71 near Madurai.	Dr. Karan Singh	10-12-71	0-03

*Statements were laid on the Table.

1	2	3	4	5
				H. M.
21	Additional measures proposed to be adopted for ensuring the maximum mobilisation of resources for the defence effort.	Shri Y. B. Chavan	13-12-71	0-14
22	Additional interim relief to Central Government Employees.	Shri Y. B. Chavan	13-12-71	0-03
23	Sugar Policy	Shri Fakhruddin Ali Ahmed	13-12-71	0-02
24	Latest position with regard to the Pakistani aggression on India.	Shri Jagjivan Ram	14-12-71	0-19
25	Unconditional surrender of West Pakistan forces in Bangla Desh on 16-12-71.	Smt. Indira Gandhi	16-12-71	0-05
26	Government business for the week commencing the 20th December, 1971.	Shri Raj Bahadur ✓	17-12-71 ✓	0-05
27	Constitution (Twenty-fifth Amendment) Bill, 1971.	Shri H. R. Gokhale	17-12-71	0-01
28	India's decision to cease operations from 20-00 hours on 17-12-71 on all fronts in the Western Sector.	Smt. Indira Gandhi	17-12-71	0-10
29	Steps proposed to be taken by the Government for rehabilitation of disabled ex-servicemen and families of servicemen who lost their lives.	Smt. Indira Gandhi	18-12-71	0-07
30	Reviewing the outcome of recent armed conflict arising out of the Pakistani aggression on India.	Shri Jagjivan Ram	18-12-71	0-17
31	Rupee-Dollar rate.	Shri Y. B. Chavan	21-12-71	0-05
32	Mid-term appraisal of the Fourth Five Year Plan.	Shri C. Subramaniam	22-12-71	0-10
33	Kerosene Oil.	Shri Prakashchand B. Sethi	22-12-71	0-01

(H) Correcting information regarding Starred Questions under Direction 16

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
1	2	3	4	5
*1	Correcting the answer given on 24-11-71 to Starred Question No. 216 regarding Lock-out declared by M/s Braithwaite and Co. (India) Ltd.	Shri Moinul Haque Choudhury	8-12-71	H. M. 0-01

*Statement was laid on the Table.

1	2	3	4	5
2	Correcting the answer given on 9-8-71 to Starred Question No. 1646 regarding pilferage of I.O.C. products in the Eastern Region.	Shri Prakashchand R. Sethi	14-12-71	0-01

16. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time
	H. M.	
BILLS—		
(a) Government Bills	*70 38	45.2
(b) Private Members' Bills	5 54	3.8
BUDGETS—		
(a) Railway Budget	2 51	2.0
(b) General Budget	1 00	0.6
(c) Budget in respect of a State under President's rule	1 46	1.1
CALLING ATTENTION NOTICES (RULE 197)	8 39	5.5
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	0 42	0.4
(b) Short Duration Discussions (Rule 193)	4 38	3.0
MOTIONS—		
(a) Motions (Rules 191 & 342)	19 02	12.2
(b) Motions for modifications of Statutory Rules & Regulations (Rule 235)	0 16	0.1
QUESTIONS	14 15	9.1
RESOLUTIONS—		
(a) Government Resolutions	0 42	0.4
(b) Statutory Resolutions	**6 39	4.3
(c) Private Members' Resolutions	3 39	2.3
STATEMENTS (RULES 372 AND 377 AND DIRECTION 16)	4 38	3.0
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Points of Orders etc.	11 01	7.0
Total	156 20	100.0

*Includes time taken on Statutory Resolutions (*vide* S. Nos. 3, 4, 5, 6 & 11 of Statement 12 (ii) pp 23-25) (which were discussed together with the motion for consideration of the related Government Bills (*vide* S. Nos. 9, 10, 11, 14 & 34 of Statement 2 (i) pp 2-9).

**Excludes time taken on Statutory Resolutions (*vide* S. Nos. 3, 4, 5, 6, & 11 of Statement 12 (ii) pp 23-25) which were discussed together with the motion for consideration of the related Government Bills. Time taken thereon has been shown against the related Government Bills.